

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 31 of 2017**

**In the matter of:**

Gujrat Alkalies and Chemicals Ltd.

.....Appellant

Vs

Competition Commission of India

.....Respondent

**Present:**

**For Appellant:-Mr. Raj Shekhar Rao, Ms. Nitika Dwivedi, Mr. Neetu Ahlawat, Mr. Kishor Khachar, Mr. Anandh Venkatramani, Mr. Yaman Vrema and Ms. Sonal Sarda, Advocates.**

**For Respondent :-Mr. Samar Bansal, Mr. M. Shishodia and Mr. Sachin Mishra, Advocates.**

**Mr. Sangram Patnaik, Mr. Swayam Sidha Patnaik, Mr. Keshav Seth, Ms. Aditi Mishra and Deepak P. Advocates for R-2.**

With

**Competition Appeal (AT) No. 33 of 2017**

**In the matter of:**

Grasim Industries Ltd.

.....Appellant

Vs

CCI &Ors.

.....Respondents

**Present:**

**For Appellant:-Mr. Rahul Rai, Mr. Rahul Satayn, Mr. Nitin Nair and Mr. Mohitn Gauri, Advocates.**

**For Respondent :- Mr. Sangram Patnaik, Mr. Swayam Sidha Patnaik, Mr. Keshav Seth, Ms. Aditi Mishra and Deepak P. Advocates for R-2.**

**ORDER**

**03.03.2020-**

Due to paucity of time, these Appeals could not be taken

up.

Post these matters 'For Hearing' on **20<sup>th</sup> April, 2020** at 2:00 PM

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(ShreeshMerla)**  
**Member (Technical)**

SC/NN